

Allocation from NCEF to coal bearing States

2467. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the amount of cess collected for the National Clean Energy Fund (NCEF) from coal bearing States so far. State-wise:

(b) the outgo from NCEF so far State-wise.

(c) the projects pending for sanction from NCEF State-wise; and

(d) whether Government would consider allocating a substantial percentage of NCEF to the coal bearing States and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Details as received from Ministry of Finance are given in Statement-I (*See below*).

(b) State-wise release made by MNRE including the component of NCEF for the year 2012-13, 2013-14, 2014-15 is given in Statement-II (*See below*).

(c) Nil.

(d) Project consideration/Fund allocation depends on proposals from States and their meeting the guidelines issued by MoP for financing under the NCEF.

Statement-I***Details of Fund Position in NCEF***

(₹ in crore)

Year	Coal Cess Collected	Amount transferred to NCEF	Amounts financed from NCEF for projects
2010-2011	1,066.46	0.00	0.00
2011-2012	2,579.55	1,066.46	220.75
2012-2013	3053.19	1,500.00	246.43
2013-2014	3,471.98	1,650.00	1218.78
2014-15 (RE)	6,217.63	4,700.00	3588.65
2015-16 (BE)	13,118.04	4,700.00	4710.00
TOTAL		13616.46	9984.61

Year-wise Details of project Recommended in NCEF

(₹ in crore)

Year	Projects recommended by IMG to be financed from NCEF	No of Projects recommended by IMG
2010-2011	0.00	
2011-2012	566.50	9
2012-2013	2715.11	6
2013-2014	1232.84	12
2014-15 (RE)	12000.17	19
2015-16 (BE)	18469.47	10
TOTAL	34984.09	56

Ministry-wise NCEF Fund allocation in different years

(₹ in crores)

Years/ Ministry	MNRE	Ministry of Water Resources, River Develop- ment and Ganga Rejuvena- tion	Ministry of Drinking Water and Sanitation	Ministry of Environ- ment and FOREST	Ministry of Power	Ministry of Heavy Industries and Public Enterprises	Total
2010-11	0	0	0	0	0	0	0
2011-12	160.80	0	0	59.95	0	0	220.75
2012-13	125.78	0	110.65	10.00	0	0	246.43
2013-14	1218.78	0	0	0	0	0	1218.78
2014-15 (RE)	1978.00	1500.00*	110.65	0	0	0	3588.65
2015-16 (BE)	2500.00	2100.00*	0	110.00	0	0	4710.00
TOTAL	5983.36	3600.00	221.30	179.95	0	0	9984.61

*Budgetary provisions made in pursuance of Budget Speech of FM for 2014-15 and 2015-16 for Integrated Ganga Conservation Mission (called "Namami Gange")

Statement-II

State-wise release made by MNRE including the component of NCEF for the year 2012-13, 2013-14 and 2014-15

Pr. cum Pay and Account Office Ministry of New and Renewable Energy

(Amount in crores)

State-wise releases

Sl.No.	States	2012-13	2013-14	2014-15
		Amt. Releases	Amt. Releases	Amt. Releases
1	2	3	4	5
1.	Andman and Nikobar	0.01	0.95	0.09
2.	Andhra Pradesh	1.33	3.20	1.86
3.	Arunachal Pradesh	39.13	27.39	15.68
4.	Assam	10.58	19.01	16.15
5.	Bihar	0.63	10.44	6.74
6.	Chandigarh	9.07	6.99	11.32
7.	Chhattisgarh	60.17	16.03	36.09
8.	Dadra and Nagar Haveli	0.00	0.00	0.03
9.	Daman and Diu	0.00	0.00	0.03
10.	Delhi	45.94	74.57	31.64
11.	Goa	0.04	0.06	1.22
12.	Gujarat	16.92	38.23	36.09
13.	Haryana	10.96	7.80	52.22
14.	Himachal Pradesh	16.74	28.70	23.99
15.	Jammu and Kashmir	63.46	87.01	61.79
16.	Jharkhand	2.63	0.00	7.61
17.	Karnataka	74.09	86.17	51.41
18.	Kerala	14.91	10.17	31.93
19.	Lakshadweep	0.00	1.00	0.07
20.	Madhya Pradesh	20.78	13.94	30.26
21.	Maharashtra	165.81	156.11	229.04
22.	Manipur	16.61	2.50	1.63

1	2	3	4	5
23.	Meghalaya	1.80	8.93	8.39
24.	Mizoram	7.03	1.68	8.98
25.	Nagaland	18.72	7.51	9.90
26.	Odisha	7.72	0.59	27.92
27.	Puducherry	0.23	0.10	0.01
28.	Punjab	26.66	32.68	39.96
29.	Rajasthan	61.59	28.64	113.30
30.	Sikkim	6.13	11.13	3.09
31.	Tamil Nadu	39.16	67.58	52.64
32.	Tripura	0.42	0.00	1.94
33.	Uttar Pradesh	57.06	52.01	61.01
34.	Uttarakhand	31.52	50.11	8.35
35.	West Bengal	42.57	15.51	17.17
36.	Telangana	36.25	25.49	98.04
37.	Central Agency	290.20	678.17	1376.54
TOTAL		1196.87	1570.40	2474.13

Note: NCEF components for the years 2012-13, 2013-14, 2014-15 are 125.78 Crore, 1218.78 Crore and 1977.35 Crore respectively.

Schemes and programmes for solar energy

2468. SHRI KIRANMAY NANDA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the salient features of schemes for development of solar parks, ultra mega solar power projects and pilot-cum-demonstration projects for development of grid connected Solar PV Power Plants on canal banks and canal tops and Solar Pumping Programme for irrigation and drinking water scheme;

(b) the targets fixed under each of these schemes/programmes during the last two years, State/UT-wise; and

(c) the total budgetary allocation made for each of these schemes/programmes during the said period, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The salient features of the schemes for